



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-010/NCLAT/CHN BEN/2026

Dated: 19.01.2026

NOTICE

Please take notice that the next date of hearing in the following matter of Chennai Bench is 22.01.2026.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Rajiv Bhatnagar, CA	

By order of Hon'ble Member (Judicial)

Chennai Bench

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